

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.84/2016
RT CA(CAA) NO.139/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation between:

Jindal Agrocorp Pvt. Ltd.

Transferor/Petitioner Company No.1

AND

Ravindra Tubes Private Limited

Transferee/Petitioner Company No.2

Present: Mr. Atul V. Sood and Mr. Vikas Garg, Advocates
for petitioner-companies.

This case has been received by transfer from the Hon'ble Punjab & Haryana High Court, Chandigarh. On request, the matter is adjourned for arguments to 29.05.2017.

— Sd/ —

(Justice R.P. Nagrath)
Member(Judicial)

— Sd —

(Deepa Krishan)
Member (Technical)

May 09, 2017

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